

(iii) (a) Seventeenth Annual Report and Accounts of the Rashtriya Ayurveda Vidyapeeth (RAV), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Vidyapeeth.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 572/15/09]

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that a letter has been received from Shri Swapan Sadhan Bose stating that he is unable to attend the House due to ill health. He has, therefore, requested for grant of leave of absence from 13th to 31st July, 2009 of the current Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from 13th to 31st July, 2009?

(No Hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

STATEMENTS BY MINISTER

**Status of implementation of recommendations contained in the Twentieth and Thirty-eighth
Report of the Department-related Parliamentary Standing
Committee on Agriculture**

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I make statements regarding:—

- (i) Status of implementation of recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Agriculture; and
- (ii) Status of implementation of recommendations contained in the Thirty-eighth Report of the Department-related Parliamentary Standing Committee on Agriculture.

MOTIONS FOR ELECTION

The General Council of the Indian School of Mines, Dhanbad

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:—

That in pursuance of the provisions contained in clauses (ii) and (iv) of Rule 4 read with clause (3) of Rule 15 of the Rules and Regulations of the Indian School of Mines, Dhanbad,

this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the General Council of the Indian School of Mines, Dhanbad.

The question was put and the motion was adopted.

The Joint Committee on Offices of Profit

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Sir, I move the following Motion:—

That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted for the purposes set out in the Motion adopted by the Lok Sabha at its sitting held on the 27th July, 2009 and communicated to this House, and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five Members from among the Members of the House to serve on the said Joint Committee.

The question was put and the motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 3rd August, 2009 will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Constitution (One Hundred and Ninth Amendment) Bill, 2009.
3. Consideration and passing of the Rubber (Amendment) Bill, 2009, after it is passed by Lok Sabha.

STATEMENT BY MINISTER

Import of raw and white/refined sugar

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, the production of sugar in the current 2008-09 sugar season is provisionally estimated in the range of 150-155 lakh tones as